

(vii) Need to take over the J.K. Cotton and Spinning Mills, Kanpur

[English]

SHRIMATI. SUBHASHINIALI (Kanpur): Sir, the J.K. Cotton and Spinning Mills, Kanpur declared a lock-out on 15th May, 1989. The lock-out was declared illegal by the Government of Uttar Pradesh but the J.K. management has refused to reopen the mills and has tried to impose impossible conditions like large-scale retrenchment of the workers. The mills have borrowed over Rs. 35 crores from public financial institutions to modernise the mills and the mills are amongst the ten best in the country.

I would appeal to the Government of India to intervene and take over the mills alongwith other assets of the J K. organisations as was done in the case of Swadeshi Cotton Mills Ltd. earlier

(viii) Need to protect villages from tigers Sunderban area

SHRI SANAT KUMAR MANDAL (Joynagar): Mr. Speaker, Sir, the recently conducted Tiger Census Operation in the sprawling 2585 sq. km. Sunderban Tiger Reserve, aimed at better conservation of the Royal Bengal Tiger, must have shown a higher number of tigers and reaffirmed that Sunderbans has the largest single population of tigers in India.

There is, however, a gloomy side of this growth of tiger population in this Tiger Reserve. These Tigers escape from the Reserve and prowl in the nearby villages taking a heavy toll of poor and innocent villagers, most of whom lack any resources to sustain their families in the event of their cruel end at the hands of these marauding beastly animals. Sir, I come from Sunderbans area and it is with a heavy heart that I have to mention, that recently quite a good number of poor villagers had fallen prey to these wandering tigers and a number of them were killed or seriously injured. I would suggest that some steps should be taken by the Project Tiger authorities in the Sunderbans to check such

raids by the tigers in the adjacent villages, provide immediate medical aid to those mauled by them and a fund created to help the families of these killed by them. The villages of Dayapur, Amarpur, Lahirpur, Jamespur and Anapur under Choshaba Police Station in the Sunderbans have recently been worst affected by these ferocious beasts.

(ix) Need to ensure payment at revised rates to the sugarcane growers of Uttar Pradesh

[Translation]

SHRI HARIKEWAL PRASAD (Salem-pur). Mr Speaker, Sir, with your permission I would like to draw the attention of the Government to the fact that the sugar mills in Uttar Pradesh have not been preparing the sugarcane slips on the basis of revised sugarcane prices which have been recently raised by the present State Government. Even those mills, which have started making payment for the sugarcane, are making payment at the old rates. This is shaking the confidence of crores of farmers in the Government. Hence Government should take effective steps immediately in this regard.

12.38 hrs

MOTION OF THANKS ON PRESIDENT'S ADDRESS

[Translation]

MR. SPEAKER: The next item to be taken up for discussion is the Motion of Thanks on President's Address. Twelve and a half hours have been allotted to it. Time has been allocated to different parties accordingly. However, I would like to say that while making their submissions the hon. Members should keep the time/limit in mind.

SHRI SATYA PAL MALIK (Aligarh): Sir, with your permission, I beg to move:

" That an Address be presented to the President in the following terms: